

A-45011/22/2011-Ad.I
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan
New Delhi-110001, 15.03.2011

OFFICE ORDER

Shri N.K.Vig, a retired Officer of Central Secretariat Service is hereby appointed as a full-time Consultant in the Ministry of Corporate Affairs initially for a period of one month w.e.f 10.03.2011 extendable by another two months.

2. Shri N.K.Vig will be required to undertake all work relating to recording and weeding out of records from the record room of the Ministry situated at New Delhi House, Barakhamba Road, New Delhi.
3. Shri N.K.Vig will be paid a consolidated fee of ₹.26,774/- {(Last pay drawn- pension) +DA} per month.
4. His headquarter will be at New Delhi.
5. He will not take up any other assignment during the period of his Consultancy.
6. This issues with the concurrence of IF Division of MCA vide their Dy. No.4921 dated 14.03.2011.


(J.S.Gupta)

Under Secretary to the Govt. of India

1. The Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi.
2. Cash Section (2 copies)
3. Shri N.K.Vig, Consultant, New Delhi.
4. AS&FA, Ministry of Corporate Affairs, New Delhi.
5. PS to Corporate Affairs /PS to MoS, Corporate Affairs
6. Secretary/AS/JS(A)/JS(R)/ JS(S)
7. e-Governance Cell for uploading in MCA website.
8. Guard File.